

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.45/17	-	For hearing	66	Power Company of Karnataka Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
13)	ABHINAY . V 99721 39416	PETITIONER	

O R D E R

Counsel for Petitioner is present. Proxy Counsel for ROC/R.D is present. ROC has not filed his report. Counsel for petitioner is directed to file comments if any on R.D report. List it on 12/12/2017.


Member (T)


Member (J)